

श्री हरिकेश बहादुर : हमारी बात कुछ रेकार्ड नहीं की जाती है।

अध्यक्ष महोदय : ऐसा कैसे है ?

प्रो० के०के० तिवारी (बक्सर) : रेकार्ड करने लायक ही नहीं होती तो कैसे की जाय।

श्री हरिकेश बहादुर : अब यह देखिये।

SHRI SATISH AGARWAL : If you do not allow it, it would not be a faithful record of the proceedings.

SHRI RATANSINH RAJDA (Bombay South) : Sir, I am raising a very shocking news from the point of view of democratic norms in the country. The Speaker in the Kashmir Assembly has been physically... (Interruptions)

MR. SPEAKER : No, it is not my job. Not allowed.

(Interruptions)\*\*

MR. SPEAKER : You can raise your arguments during the discussion, but not like this. No question of arguments here. You can raise it in your discussion. That is all.

(Interruptions)\*\*

अध्यक्ष महोदय : आपको इजाजत है, आप इसको कर सकते हैं। इस पर डिस्कशन चल रहा है और आप बोल सकते हैं।

(Interruptions)\*\*

12 09 hrs.

PETITION REGARDING TRANSFER  
OF DEFENCE LAND TO  
BARRACKPORE MUNICIPALITY  
WEST BENGAL

SHRI SAMAR MUKHERJEE (Howrah) : I beg to present a petition

signed by Shri D. Ray, Chairman, Barrackpore Municipality and others, regarding transfer of Defence Land to Barrackpore Municipality, West Bengal.

12.10 hrs.

SUPPLEMENTARY DEMANDS FOR  
GRANTS (GENERAL), 1984-85

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : I beg to present a statement (Hindi and English versions) showing Supplementary Demands for Grants in respect of the Budget (General) for 1984-85.

BENGAL IMMUNITY COMPANY  
LIMITED (ACQUISITION AND  
TRANSFER OF UNDERTAKINGS)  
BILL\*

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : I beg to move for leave to introduce a Bill to provide for the acquisition and transfer, in the public interest, of the undertakings of Messrs. Bengal Immunity Company Limited, and for matters connected therewith or incidental thereto.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the acquisition and transfer, in the public interest, of the undertakings of Messrs. Bengal Immunity Company Limited, and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI VASANT SATHE : I introduce\*\* the Bill.

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\*\*Introduced with the recommendation of the President.